

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu/Srinagar
(Judicial Administration Section)

Subject: Distribution of criminal work involving punishment of more than 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 9778 -JK(LD) of 2022
Dated. 03- 11- 2022

In supersession of all the previous orders issued on the subject from time to time, the distribution of criminal acquittal appeals/cases/Habeas-Corpus cases involving punishment of more than 10 years amongst the Law Officers in the Srinagar wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

S.No.	Name of Law Officer with Designation S/Shri	Districts Allocated
1.	Mohsin-UI-Showkat Qadri, Sr. Additional Advocate General.	Pulwama and Baramulla
2.	Abdul Rashid Malik, Sr. Additional Advocate General	Srinagar and Anantnag
3.	Mushtaq Ahmad Chashoo, Additional Advocate General	Shopian
4.	Asifa Padroo, Additional Advocate General	Bandipora
5.	Hilal Ahmad Wani, Additional Advocate General	Ganderbal
6.	Mushtaq Ahmad Sheikh, Additional Advocate General	Budgam
7.	Allau-Ud-Din Ganai, Additional Advocate General	Kupwara
8.	Fayaz Ahmad Bhat, Additional Advocate General	Kulgam, and cases pertaining to Jammu Division

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 03-11-2022.

No: Law-Jud/153/2021-10.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.

Ullah

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2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Srinagar.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
6. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
7. Divisional Commissioner, Kashmir.
8. Director General Prosecution, J&K, Srinagar.
9. Concerned Deputy Commissioners.
10. Concerned Senior Superintendents of Police.
11. Director Archives, Archaeology and Museums, J&K, Srinagar.
12. Director Litigation, Kashmir.
13. All officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Website Section, Department of Law, Justice and Parliamentary Affairs.
16. Government Order file.
17. Concerned file.



(Ashish Gupta)

Additional Secretary to Government

Uhabid
03-11-2022